

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

49(ND) 16

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
31.01.2018**

**NAME OF THE COMPANY: Mr. Amit Jain & Ors Vs. M/s Faridabad Metal
Udyog Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 58-59

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: Mr. Saurabh Kalia, Advocate

For the Respondent: Mr. Pradeep Aggarwal, Mr. Aniket Bhattacharyya, Mr.
Arjun Aggarwal and Mr. Karan Khanna, Advocates

ORDER

Renotify this case before the Special Bench on 16th March, 2018 at 2 PM.

-S-d-11

**(Deepa Krishan)
Member (T)**

-S-d-11

**(Ina Malhotra)
Member (J)**